

Chief Metropolitan Magistrate Court
In the Court of HANAMANTARAO KULKARNI
36 ADDL. CHIEF METROPOLITON MAGISTRATE
Criminal Cause List Dated 13-12-2021

Case Type	Reg.No/Year	SubStage
SUMMONS		
1	C.C.	3854/2018
2	C.C.	6106/2018
3	C.C.	7913/2018
4	C.C.	10521/2018
5	C.C.	25576/2018
NOTICE		
6	Crl.Misc.	4765/2021
EVIDENCE		
7	C.C.	22605/2018
8	C.C.	28814/2018
9	C.C.	9243/2019
10	C.C.	9541/2019
11	C.C.	10086/2019
12	C.C.	21030/2019
13	C.C.	27384/2019
14	C.C.	29407/2019
15	C.C.	29763/2019
16	C.C.	30315/2019
17	C.C.	30373/2019
18	C.C.	30374/2019
19	C.C.	9542/2020
20	C.C.	2115/2021
21	C.C.	4594/2021
22	C.C.	18194/2021
LOK ADALATH		
23	C.C.	1873/2015
24	C.C.	13478/2015
25	C.C.	30042/2015
26	C.C.	451/2017
27	C.C.	993/2017
28	C.C.	994/2017
29	C.C.	1208/2017
30	C.C.	2317/2017
31	C.C.	4315/2017
32	C.C.	5504/2017
33	C.C.	6142/2017

Morning Session

Afternoon Session

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36 ADDL. CHIEF METROPOLITON MAGISTRATE
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Case Type	Reg.No/Year	SubStage
34	C.C.	8363/2017
35	C.C.	8865/2017
36	C.C.	11420/2017
37	C.C.	11782/2017
38	C.C.	13685/2017
39	C.C.	14931/2017
40	C.C.	16879/2017
41	C.C.	17059/2017
42	C.C.	18084/2017
43	C.C.	18657/2017
44	C.C.	18668/2017
45	C.C.	20379/2017
46	C.C.	20788/2017
FRAMING OF CHARGE OR PLEA		
47	C.C.	15907/2018
ARGUMENTS		
48	C.C.	6235/2018
49	C.C.	22252/2019
JUDGEMENT		
50	C.C.	19043/2017
51	C.C.	27308/2018
52	C.C.	29556/2019
ORDERS		
53	C.C.	615/2018
54	C.C.	29125/2019
55	P.C.R.	17962/2021
56	P.C.R.	17963/2021
57	CrI.Misc.	4779/2021
58	CrI.Misc.	5025/2021
59	CrI.Misc.	5027/2021
60	CrI.Misc.	5065/2021
61	CrI.Misc.	5103/2021
62	CrI.Misc.	5105/2021
63	CrI.Misc.	5106/2021
64	CrI.Misc.	5107/2021
65	CrI.Misc.	5360/2021

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36 ADDL. CHIEF METROPOLITON MAGISTRATE
Criminal Cause List Dated 13-12-2021

Case Type	Reg.No/Year	SubStage
66	Cri.Misc.	5361/2021
CALL ON		
67	C.C.	28074/2017
68	C.C.	28444/2017
69	C.C.	29318/2017
70	C.C.	29507/2017
71	C.C.	30396/2017
72	C.C.	30407/2017
73	C.C.	30726/2017
74	C.C.	21940/2018
75	C.C.	26469/2019
FOR STEPS		
76	C.C.	33/2017
77	C.C.	379/2017
78	C.C.	389/2017
79	C.C.	521/2017
80	C.C.	1219/2017
81	C.C.	1227/2017
82	C.C.	1230/2017
83	C.C.	1977/2017
84	C.C.	2143/2017
85	C.C.	2826/2017
86	C.C.	3782/2017
87	C.C.	3837/2017
88	C.C.	5506/2017
89	C.C.	5621/2017
90	C.C.	5650/2017
91	C.C.	6484/2017
92	C.C.	6490/2017
93	C.C.	8564/2017
94	C.C.	8566/2017
95	C.C.	8575/2017
96	C.C.	8921/2017
97	C.C.	13490/2017
98	C.C.	13683/2017
99	C.C.	27997/2017
100	C.C.	29509/2017

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36 ADDL. CHIEF METROPOLITON MAGISTRATE
Criminal Cause List Dated 13-12-2021

Case Type	Reg.No/Year	SubStage
101	C.C.	30400/2017 ←
102	C.C.	4024/2018
103	C.C.	7350/2018
104	C.C.	31972/2018
105	C.C.	26711/2019
106	C.C.	30427/2019
107	C.C.	12479/2020
NBW		
108	C.C.	16369/2017
109	C.C.	19972/2017
110	C.C.	7132/2018
111	C.C.	14949/2018
112	C.C.	20020/2018
113	C.C.	26185/2018
114	C.C.	27836/2019
115	C.C.	30431/2019
116	C.C.	617/2020
117	C.C.	12683/2020 ←
OBJECTION		
118	C.C.	27755/2019 ←
SWORN STATEMENT		
119	P.C.R.	147/2021
120	P.C.R.	149/2021
121	P.C.R.	150/2021
122	P.C.R.	1935/2021
123	P.C.R.	18757/2021
124	P.C.R.	20305/2021
125	P.C.R.	20306/2021 ←

Afternoon session

Morning session

D. Pushpa
Sheristedar
XXXVI Addl Chief Metropolitan
Magistrate Court Bengaluru City

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36 ADDL. CHIEF METROPOLITON MAGISTRATE
Criminal Cause List Dated 14-12-2021

Case Type	Reg.No/Year	SubStage
SUMMONS		
1	C.C.	22720/2017 ↗
2	C.C.	7517/2018
3	C.C.	7519/2018
4	C.C.	7527/2018
5	C.C.	5266/2019
6	C.C.	16353/2019
7	C.C.	16731/2019
8	C.C.	20960/2019
9	C.C.	24718/2019
NOTICE		
10	Crl.Misc.	4684/2021
11	Crl.Misc.	4737/2021
12	Crl.Misc.	4766/2021
13	Crl.Misc.	4767/2021
14	Crl.Misc.	4768/2021
EVIDENCE		
15	C.C.	3344/2018
16	C.C.	7723/2018
17	C.C.	16354/2019
18	C.C.	16355/2019
19	C.C.	18110/2019
20	C.C.	29319/2019
21	C.C.	538/2020
22	C.C.	8737/2020
23	C.C.	20530/2021 ↗
LOK ADALATH		
24	C.C.	7923/2016 ↗
25	C.C.	9812/2016
26	C.C.	119/2017
27	C.C.	3495/2017
28	C.C.	5653/2017
29	C.C.	9333/2017
30	C.C.	16362/2017
31	C.C.	21507/2017
32	C.C.	22457/2017
33	C.C.	24617/2017 ↗

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Case Type	Reg.No/Year	SubStage
34	C.C.	24618/2017
35	C.C.	24619/2017
36	C.C.	25067/2017
BAIL		
37	C.C.	8045/2020
ORDERS		
38	C.C.	30045/2019
39	C.C.	11788/2020
CALL ON		
40	C.C.	25429/2017
41	C.C.	27680/2017
42	C.C.	27695/2017
43	C.C.	28043/2017
44	C.C.	28279/2017
45	C.C.	29047/2017
46	C.C.	29635/2017
47	C.C.	30056/2017
48	C.C.	13542/2018
49	C.C.	13570/2018
50	C.C.	13577/2018
51	C.C.	13587/2018
52	C.C.	13604/2018
53	C.C.	13609/2018
54	C.C.	13610/2018
55	C.C.	13612/2018
56	C.C.	13613/2018
57	C.C.	13614/2018
58	C.C.	13617/2018
59	C.C.	13628/2018
60	C.C.	12576/2019
61	C.C.	14045/2019
62	C.C.	14046/2019
63	C.C.	14048/2019
64	C.C.	14054/2019
65	C.C.	14059/2019
66	C.C.	14060/2019
67	C.C.	14068/2019

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Case Type	Reg.No/Year	SubStage
68 C.C.	18166/2019	
FOR STEPS		
69 C.C.	27598/2017	
70 C.C.	28044/2017	
71 C.C.	28283/2017	
72 C.C.	28286/2017	
73 C.C.	29022/2017	
74 C.C.	30513/2017	
75 C.C.	30915/2017	
76 C.C.	30984/2017	
77 C.C.	184/2018	
78 C.C.	2868/2018	
79 C.C.	23575/2018	
80 C.C.	5451/2019	
81 C.C.	9552/2019	
82 C.C.	27184/2019	
83 C.C.	27758/2019	
84 C.C.	2743/2021	
NBW		
85 C.C.	11199/2017	
86 C.C.	8598/2018	
87 C.C.	8600/2018	
88 C.C.	31955/2018	
89 C.C.	33092/2018	
90 C.C.	6128/2019	
91 C.C.	29031/2019	
92 C.C.	12644/2020	
93 C.C.	4832/2021	
OBJECTION		
94 C.C.	11699/2017	
95 C.C.	11701/2017	
96 C.C.	11702/2017	
SWORN STATEMENT		
97 P.C.R.	4785/2021	

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Morning Session

D. P. S. S. S.
Sheristadar
XXXVI Addl Chief Metropolitan
Magistrate Court Bengaluru City

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Case Type	Reg.No/Year	SubStage
SUMMONS		
1	C.C.	7112/2017
2	C.C.	25044/2017
3	C.C.	25046/2017
4	C.C.	28456/2017
5	C.C.	9637/2018
6	C.C.	10495/2018
7	C.C.	28956/2018
8	C.C.	34333/2018
9	C.C.	3638/2019
10	C.C.	14966/2019
11	C.C.	15985/2019
12	C.C.	18637/2019
13	C.C.	24122/2019
14	C.C.	26255/2019
15	C.C.	28897/2019
NOTICE		
16	CrI.Misc.	3137/2021
HEARING		
17	C.C.	15306/2019
18	C.C.	2534/2021
19	C.C.	9671/2021
20	C.C.	9681/2021
EVIDENCE		
21	C.C.	21372/2018
22	C.C.	24843/2019
23	C.C.	28896/2019
24	C.C.	28900/2019
25	C.C.	28902/2019
26	C.C.	30044/2019
27	C.C.	12432/2020
28	C.C.	12777/2020
29	C.C.	2618/2021
ACCUSED STATEMENT u/s 313 CrPC		
30	C.C.	203/2018
31	C.C.	12787/2020

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Case Type	Reg.No/Year	SubStage
32 C.C.	12800/2020	
ARGUMENTS		
33 C.C.	17312/2019	
JUDGEMENT		
34 C.C.	15329/2018	
35 C.C.	18680/2018	
ORDERS		
36 P.C.R.	12605/2020	
37 P.C.R.	12608/2020	
38 CrI.Misc.	4685/2021	
39 CrI.Misc.	5152/2021	
40 CrI.Misc.	5168/2021	
41 CrI.Misc.	5170/2021	
CALL ON		
42 C.C.	1485/2018	
43 C.C.	1490/2018	
44 C.C.	1501/2018	
45 C.C.	1507/2018	
46 C.C.	2146/2018	
47 C.C.	2188/2018	
48 C.C.	2782/2018	
49 C.C.	2787/2018	
50 C.C.	4223/2018	
51 C.C.	5254/2018	
52 C.C.	5563/2018	
53 C.C.	5715/2018	
54 C.C.	18677/2018	
55 C.C.	26713/2019	
FOR STEPS		
56 C.C.	6512/2017	
57 C.C.	21532/2017	
58 C.C.	30504/2017	
59 C.C.	30510/2017	
60 C.C.	30520/2017	
61 C.C.	1482/2018	
62 C.C.	2201/2018	
63 C.C.	3354/2018	

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Case No.	Case Type	Reg.No/Year	SubStage
64	C.C.	3801/2018	
65	C.C.	3845/2018	
66	C.C.	5695/2018	
67	C.C.	6764/2018	
68	C.C.	14552/2018	
69	C.C.	26167/2018	
70	C.C.	29898/2018	
71	C.C.	33084/2018	
72	C.C.	1578/2019	
73	C.C.	260/2020	
74	C.C.	446/2020	
75	C.C.	2737/2021	
NBW			
76	C.C.	3876/2017	
77	C.C.	4797/2017	
78	C.C.	14286/2017	
79	C.C.	14669/2017	
80	C.C.	17870/2017	
81	C.C.	27588/2017	
82	C.C.	28445/2017	
83	C.C.	28473/2017	
84	C.C.	11141/2018	
85	C.C.	16664/2018	
86	C.C.	34342/2018	
87	C.C.	9248/2019	
88	C.C.	17309/2019	
89	C.C.	22259/2019	
90	C.C.	26303/2019	
91	C.C.	29762/2019	
92	C.C.	2240/2021	
93	C.C.	2241/2021	
94	C.C.	2533/2021	
OBJECTION			
95	C.C.	30240/2019	

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D. Prashna

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36 ADDL. CHIEF METROPOLITON MAGISTRATE
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Case Type	Reg.No/Year	SubStage
SUMMONS		
1	C.C.	8934/2017
2	C.C.	21534/2017
3	C.C.	27839/2017
4	C.C.	1086/2018
5	C.C.	2064/2018
6	C.C.	2077/2018
7	C.C.	16666/2018
8	C.C.	19467/2018
9	C.C.	3152/2019
10	C.C.	7094/2019
11	C.C.	7095/2019
12	C.C.	16171/2019
13	C.C.	18100/2019
14	C.C.	22251/2019
15	C.C.	24841/2019
16	C.C.	25583/2019
17	C.C.	26257/2019
18	C.C.	26715/2019
19	C.C.	8972/2020
20	C.C.	8977/2020
NOTICE		
21	CrI.Misc.	3511/2021
22	CrI.Misc.	4669/2021
23	CrI.Misc.	4673/2021
24	CrI.Misc.	4736/2021
HEARING		
25	C.C.	18932/2019
26	C.C.	29404/2019
27	C.C.	30283/2019
28	C.C.	18/2021
EVIDENCE		
29	C.C.	16352/2019
30	C.C.	24403/2019
31	C.C.	24842/2019
32	C.C.	193/2021
LOK ADALATH		

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Case Type	Reg.No/Year	SubStage
33	C.C.	720/2017
34	C.C.	721/2017
35	C.C.	13769/2017
36	C.C.	14660/2017
37	C.C.	14930/2017
38	C.C.	21396/2018
BAIL		
39	C.C.	29077/2019
ORDERS		
40	CrI.Misc.	4357/2021
41	CrI.Misc.	4462/2021
42	CrI.Misc.	4774/2021
43	CrI.Misc.	5064/2021
44	CrI.Misc.	5235/2021
45	CrI.Misc.	5236/2021
46	CrI.Misc.	5237/2021
47	CrI.Misc.	5238/2021
AWAIT		
48	C.C.	18020/2021
CALL ON		
49	C.C.	27678/2017
50	C.C.	27685/2017
51	C.C.	30982/2017
52	C.C.	2134/2018
53	C.C.	2157/2018
54	C.C.	2204/2018
55	C.C.	2635/2018
56	C.C.	3351/2018
57	C.C.	7532/2018
58	C.C.	14273/2018
59	C.C.	14274/2018
60	C.C.	14275/2018
61	C.C.	14276/2018
62	C.C.	28247/2018
63	C.C.	28249/2018
64	C.C.	28251/2018
65	C.C.	28252/2018

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Case Type	Reg.No/Year	SubStage
66	C.C.	28258/2018
67	C.C.	28260/2018
68	C.C.	28268/2018
69	C.C.	28269/2018
70	C.C.	28270/2018
71	C.C.	28271/2018
72	C.C.	31946/2018
73	C.C.	1150/2019
FOR STEPS		
74	C.C.	30375/2017
75	C.C.	30379/2017
76	C.C.	1495/2018
77	C.C.	2211/2018
78	C.C.	18682/2018
79	C.C.	27934/2018
80	C.C.	17457/2021
NBW		
81	C.C.	180/2017
82	C.C.	7115/2017
83	C.C.	13143/2017
84	C.C.	13435/2017
85	C.C.	14668/2017
86	C.C.	30057/2017
87	C.C.	4215/2018
88	C.C.	11222/2018
89	C.C.	16670/2018
90	C.C.	30576/2018
91	C.C.	114/2019
92	C.C.	24845/2019
93	C.C.	27067/2019
94	C.C.	351/2020
95	C.C.	14535/2020
96	C.C.	9657/2021
SWORN STATEMENT		
97	P.C.R.	11896/2021
98	P.C.R.	12316/2021
99	P.C.R.	16395/2021

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D. Pooja
Sheristadar
XXXVI Addl Chief Metropolitan
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Case Type	Reg.No/Year	SubStage
SUMMONS		
1	C.C.	29015/2017
2	C.C.	30595/2017
3	C.C.	30983/2017
4	C.C.	12117/2018
5	C.C.	12300/2018
6	C.C.	12443/2018
7	C.C.	12735/2018
8	C.C.	12738/2018
9	C.C.	12741/2018
10	C.C.	12785/2018
11	C.C.	12798/2018
12	C.C.	13208/2018
13	C.C.	13344/2018
14	C.C.	13352/2018
15	C.C.	13779/2018
16	C.C.	13783/2018
17	C.C.	13785/2018
18	C.C.	17510/2018
19	C.C.	18692/2018
20	C.C.	19794/2018
21	C.C.	536/2019
22	C.C.	4272/2019
23	C.C.	7090/2019
24	C.C.	9542/2019
25	C.C.	10778/2019
26	C.C.	16667/2019
27	C.C.	17725/2019
28	C.C.	18055/2019
29	C.C.	27756/2019
30	C.C.	27757/2019
31	C.C.	29412/2019
32	C.C.	447/2020
33	C.C.	4831/2021
34	C.C.	9191/2021
35	C.C.	9194/2021
36	C.C.	9197/2021

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Case Type	Reg.No/Year	SubStage
37	P.C.R.	18201/2021
NOTICE		
38	C.C.	14299/2018
39	C.C.	19757/2018
40	CrI.Misc.	4670/2021
EVIDENCE		
41	C.C.	26712/2019
42	C.C.	26834/2019
43	C.C.	27753/2019
44	C.C.	29312/2019
45	C.C.	17401/2020
46	C.C.	2883/2021
LOK ADALATH		
47	C.C.	31/2021
48	C.C.	32/2021
ORDERS		
49	C.C.	16850/2019
50	P.C.R.	5593/2021
51	CrI.Misc.	5147/2021
52	CrI.Misc.	5148/2021
53	CrI.Misc.	5320/2021
54	CrI.Misc.	5321/2021
FOR STEPS		
55	C.C.	8031/2016
56	C.C.	14581/2016
57	C.C.	380/2017
58	C.C.	3002/2017
59	C.C.	3836/2017
60	C.C.	4317/2017
61	C.C.	15019/2017
62	C.C.	16005/2017
63	C.C.	28297/2017
64	C.C.	781/2018
65	C.C.	2884/2018
66	C.C.	2886/2018
67	C.C.	2888/2018
68	C.C.	2889/2018

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Case Type	Reg.No/Year	SubStage
69	C.C.	2890/2018
70	C.C.	2891/2018
71	C.C.	2892/2018
72	C.C.	2893/2018
73	C.C.	2894/2018
74	C.C.	2895/2018
75	C.C.	3848/2018
76	C.C.	7373/2018
77	C.C.	8466/2018
78	C.C.	10349/2018
79	C.C.	12953/2018
80	C.C.	12956/2018
81	C.C.	12959/2018
82	C.C.	12965/2018
83	C.C.	14267/2018
84	C.C.	14268/2018
85	C.C.	14269/2018
86	C.C.	14270/2018
87	C.C.	14277/2018
88	C.C.	14278/2018
89	C.C.	14279/2018
90	C.C.	14280/2018
91	C.C.	14282/2018
92	C.C.	14283/2018
93	C.C.	14284/2018
94	C.C.	15909/2018
95	C.C.	7875/2019
96	C.C.	9544/2019
97	C.C.	11643/2019
98	C.C.	11645/2019
99	C.C.	11646/2019
100	C.C.	11651/2019
101	C.C.	11653/2019
102	C.C.	14665/2019
103	C.C.	14668/2019
104	C.C.	14671/2019
105	C.C.	14676/2019

Afternoon Session

Chief Metropolitan Magistrate Court
In the Court of HANAMANTARAO KULKARNI
36 ADDL. CHIEF METROPOLITON MAGISTRATE
Criminal Cause List Dated 17-12-2021

Case No.	Case Type	Reg.No/Year	SubStage
106	C.C.	14679/2019	Afternoon Session
107	C.C.	14687/2019	
108	C.C.	14689/2019	
109	C.C.	17873/2019	
110	C.C.	26709/2019	
NBW			
111	C.C.	25508/2014	Morning Session
112	C.C.	6273/2017	
113	C.C.	3607/2018	
114	C.C.	5693/2018	
115	C.C.	6540/2018	
116	C.C.	19782/2018	
117	C.C.	19784/2018	
118	C.C.	19786/2018	
119	C.C.	19787/2018	
120	C.C.	19791/2018	
121	C.C.	19792/2018	
122	C.C.	19793/2018	
123	C.C.	5845/2019	
124	C.C.	15147/2019	
125	C.C.	25582/2019	
126	C.C.	26254/2019	
127	C.C.	27841/2019	
128	C.C.	29324/2019	
129	C.C.	29411/2019	
130	C.C.	7696/2020	
131	C.C.	2620/2021	
SWORN STATEMENT			
132	P.C.R.	18322/2021	

D. Pradyumna
Sheristadar
XXXVI Addl Chief Metropolitan
Magistrate Court Bengaluru City

Chief Metropolitan Magistrate Court
In the Court of HANAMANTARAO KULKARNI
36 ADDL. CHIEF METROPOLITON MAGISTRATE
Criminal Cause List Dated 18-12-2021

Case Type	Reg.No/Year	SubStage
SUMMONS		
1	C.C.	6542/2017
2	C.C.	21932/2018
3	C.C.	20956/2019
4	C.C.	22245/2019
5	C.C.	23398/2019
6	C.C.	24124/2019
7	C.C.	24135/2019
8	C.C.	24136/2019
9	C.C.	26708/2019
10	C.C.	29035/2019
11	C.C.	543/2020
12	C.C.	2114/2021
13	C.C.	4595/2021
14	C.C.	4599/2021
15	C.C.	4600/2021
16	C.C.	4833/2021
17	C.C.	9672/2021
18	C.C.	31057/2021
EVIDENCE		
19	C.C.	19962/2017
20	C.C.	27/2020
LOK ADALATH		
21	C.C.	11411/2017
22	C.C.	15392/2018
23	C.C.	17531/2018
24	C.C.	18693/2018
25	C.C.	29907/2018
26	C.C.	34483/2018
27	C.C.	9188/2019
28	C.C.	22258/2019
29	C.C.	29086/2019
30	C.C.	29092/2019
31	P.C.R.	12061/2020
32	C.C.	2108/2021
33	C.C.	2122/2021
34	P.C.R.	6737/2021

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Morning Session

Chief Metropolitan Magistrate Court
In the Court of HANAMANTARAO KULKARNI
36 ADDL. CHIEF METROPOLITON MAGISTRATE
Criminal Cause List Dated 18-12-2021

Case Type	Reg.No/Year	SubStage
35 C.C.	18626/2021	→ Morning session
JUDGEMENT		
36 C.C.	2121/2021	←
FOR STEPS		
37 C.C.	15324/2018	
38 C.C.	21934/2018	
39 C.C.	22183/2018	
40 C.C.	25129/2018	
41 C.C.	28811/2018	
42 C.C.	31945/2018	
43 C.C.	33437/2018	
44 C.C.	16429/2019	
45 C.C.	16664/2019	
46 C.C.	18934/2019	
47 C.C.	20928/2019	
48 C.C.	23382/2019	
49 C.C.	23389/2019	
50 C.C.	9971/2020	
51 C.C.	4592/2021	
52 C.C.	4593/2021	
NBW		
53 C.C.	3803/2018	
54 C.C.	7340/2018	
55 C.C.	7676/2018	
56 C.C.	9648/2018	
57 C.C.	10020/2018	
58 C.C.	14158/2018	
59 C.C.	30577/2018	
60 C.C.	11794/2019	
61 C.C.	18643/2019	
62 C.C.	20953/2019	
63 C.C.	24721/2019	
64 C.C.	24728/2019	
65 C.C.	24833/2019	
66 C.C.	24834/2019	
67 C.C.	24835/2019	
68 C.C.	29765/2019	←

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Chief Metropolitan Magistrate Court
In the Court of HANAMANTARAO KULKARNI
36 ADDL. CHIEF METROPOLITON MAGISTRATE
Criminal Cause List Dated 18-12-2021

Case Type	Reg.No/Year	SubStage
69	C.C.	2542/2021
70	C.C.	9795/2021
SWORN STATEMENT		
71	P.C.R.	18921/2021
72	P.C.R.	18922/2021
73	P.C.R.	20172/2021
74	P.C.R.	20175/2021
75	P.C.R.	20176/2021
76	P.C.R.	20177/2021
77	P.C.R.	20178/2021
78	P.C.R.	20180/2021
79	P.C.R.	20181/2021
80	P.C.R.	20182/2021
81	P.C.R.	20183/2021
82	P.C.R.	20185/2021
83	P.C.R.	20186/2021
84	P.C.R.	20187/2021
85	P.C.R.	20188/2021
86	P.C.R.	20190/2021
87	P.C.R.	20191/2021
88	P.C.R.	20193/2021
89	P.C.R.	20194/2021
90	P.C.R.	20195/2021
91	P.C.R.	20208/2021
92	P.C.R.	20209/2021
93	P.C.R.	20211/2021
94	P.C.R.	20212/2021
95	P.C.R.	20213/2021
96	P.C.R.	20214/2021
97	P.C.R.	20215/2021

Afternoon Session

Morning Session

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